

ITEM NO.803
(MENTIONING)

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).1349/2024

OMPAL

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

WITH

CRL.A. NO. 2697/2024 (II)
(IA NO.258864 of 2025 FOR SUSPENSION)

Date : 16-12-2025 CRL.A. NO.2697/2024 was mentioned today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) : Mr. Jitendra Kumar, AOR
Mr. Syed Mehdi Imam, AOR

For Respondent(s) : Dr. Vijendra Singh , AOR

UPON being mentioned the Court made the following
O R D E R

CRL.A.NO.2697 OF 2024:

List on 16.01.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)